

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.209 - **CP(IB)/299(AHM)2022**

**With**

ITEM No.210 - **IA/83(AHM)2024**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Mary Eskil Alex Personal Guarantor of Sealand Infrastructure Private Limited .....**Applicant**

V/s .....**Respondent**

Daimler Financial Services India Pvt Ltd

**Order delivered on: 21/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Tirth Nayak, Adv.

For the Respondent : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.

RP : Mr. Ashish Shah

**ORDER**

**CP(IB)/299(AHM)2022 & IA/83(AHM)2024**

Resolution Professional is present on-line. Ld. Counsel for the respondent seeks further time to file reply due to certain objections in the matter.

List for hearing on 04.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**